

(d) Alternative employment has been secured for 662 released ECOs so far. 943 ECOs are being retained in the Army as Permanent Commissioned Officers.

(e) Ex-Service officers including released ECOs are entitled to medical treatment on nominal charges as out-door and in-door patients in military hospitals provided they are in receipt of pension of any kind or have suffered the disability attributable to or aggravated by military service. Those who do not fulfil this condition, may get treatment in military hospitals on payment of normal charges as non-entitled cases.

(f) As already stated in reply to part (c) of the question, Government are already taking all possible measures to meet the main difficulty of the released ECOs viz. their rehabilitation in civil life. If any other difficulties are brought to Government's notice, they will be duly examined.

MILITARY BASES IN INDIAN OCEAN

- *7. SHRI INDRAJIT GUPTA :
SHRI VASUDEVAN NAIR :
SHRI E. K. NAYANAR :
SHRI BĒDABRATA BARUA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the recent disclosure made by the "U.S. News and Views Report" about the details of the secret Anglo-American agreement for setting up a chain of military bases in the Indian Ocean;

(b) if so, whether Government have studied the implications of this agreement in relation to the security of India and other countries of the Indian Ocean region;

(c) whether Government have lodged any protest with the U.S. and U.K. Governments in this connection; and

(d) if so, what is their reaction ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Government have seen this report.

(b) to (d). The Government of India's attitude in this matter, and the action taken with the British Government, was indicated in a statement made by the Minister of External Affairs in Parliament on the 6th April 1967. Government have not taken up the matter again with the U.K. & U.S. Governments. The situation is however kept under review. The report of the Sub-Committee on Mauritius Islands was considered by the Special Committee of 24 during its session in Africa in June 1967 and the issue is likely to come up before the present session of the U.N. General Assembly.

पाकिस्तान से निकाले गये भारतीय राजनयिक

- *8. श्री निहाल सिंह :
श्री न० कु० साल्ले :
श्री चपलाकांत भट्टाचार्य :
श्री क० प्र० सिंह देव :
श्री सरजू पाण्डे :
श्री धीरेन्द्र नाथ देव :

क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पाकिस्तान में तीन भारतीय राजनयिकों को पीटा गया और उनको वहाँ से निकाल दिया गया ;

(ख) यदि हाँ, तो सरकार ने इस सम्बन्ध में क्या कार्यवाही की है ;

(ग) क्या इस सम्बन्ध में पाकिस्तान सरकार को भेजे गये विरोधपत्र का उत्तर प्राप्त हो गया है ;

(घ) क्या सरकार ने इन राजनयिकों की डाक्टरी जांच कराई थी ; और

(ङ) यदि हाँ, तो उसका क्या परिणाम निकला ?

वैदेशिक-कार्य मंत्रालय में उप-मंत्री (श्री सुरेन्द्र पाल सिंह) : (क) से (ङ). 22 अगस्त 1967 को इस्लामाबाद स्थित भारत के हाई कमिशन के एक प्रथम सचिव को तथा दो अन्य कर्मचारियों को तथाकथित जासूसी